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O.A. No. 308/11

16.3.2015

In support of call given by Bar Council of India, the lawyers of CAT Bar Association have resolved to abstain from judicial work.

List on 16.4.2015.

J. C.
(Ms. Jayati Chandra)
Member (A)
Girish/-

N.P.K.
(Navneet Kumar)
Member (J)

24
16.4.2015

No sitting of D. B. List on 14.5.2015
Bee

25
14.5.2015

No sitting of D. B. List on 15.5.2015
Bee

O.A. No. 308/11

15.7.2015 ✓

List has been revised. No-one is present on behalf of the applicant. Sri R.P.S. Chauhan, counsel for the respondents is present. Neither there is any request for pass over of the case nor there is any application for adjournment of the case. It appears that the applicant is not interested to pursue this O.A. Accordingly O.A. is dismissed in default and for non-prosecution.

J. C.
(Ms. Jayati Chandra)
Member (A)
Girish/-

N.P.K.
(Navneet Kumar)
Member (J)

O.R.

Memo of appearance
has been filed by
Sri Ram Pratap
Singh Chauhan
Adv. on behalf
of respondents.

15-7-15
O.R. & arya
15-7-15